

**Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi – 66**

Dated :24/10/2011

**ORDER No. 220 of 2011**

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 213 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 04/11/2011 at 10.30 P.M. Hon'ble Mr. M.V. Ravindran, Member (Judicial) will hear Misc. Application No. E/Misc.674/2011 in Appeal No. E/560-574 & 902 & 2039-2050/2006.

**By Order**

  
**(S. Chandran)**  
**Registrar**

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**Registrar**